

# LOK SABHA DEBATES

## LOK SABHA

Saturday, December 22, 1973/Pousa 1,  
1895 (Saka)

*The Lok Sabha met at Eleven of the Clock*

[ MR. SPEAKER in the Chair ]

### WELCOME TO SOUTH KOREAN PARLIAMENTARY DELEGATION

MR. SPEAKER : Hon. members, at the outset, I have to make an announcement.

On my own behalf and on behalf of the hon. members of the House, I have great pleasure in welcoming His Excellency Mr. Il Kwon Chung, Speaker of the National Assembly of the Republic of Korea along with the Floor Leader of the Opposition Party and the hon. members of the Parliamentary delegation from the Republic of Korea who are on a visit to India as our honoured guests. The delegation arrived here yesterday and will be in India for three more days only. They are now seated in the Special Box.

His Excellency Mr. Il Kwon Chung is a very distinguished personality. He was the Prime Minister of his country from 1964 to 1970. Prior to that, he had been their Foreign Minister. He had also held several diplomatic assignments.

We wish him and his delegation a happy and fruitful stay in our country. Through them we convey our greetings and best wishes to the President, the Parliament, the Government and the people of the Republic of Korea.

MR. SPEAKER : Before I start the business, I have decided to have a free for all today. I mean only to those who have sent me notice. Others should be sorry that they did not sent it.

SHRI A. P. SHARMA (Buxar) : We did not know; otherwise, we would have sent it. Kindly take notice now.

MR. SPEAKER : The only condition is that each member will refer to only one matter. Some of them have given notice of six or seven. But it will be one for each and free for all.

SOME HON. MEMBERS : No.

MR. SPEAKER : You yourselves will get tired of it, if it is more.

SHRI JYOTIRMOY BOSU (Diamond Harbour) : It is very generous of you. We appreciate it.

MR. SPEAKER : I hope all of you will be very brief. I do not mind even two if the total time taken is the same in both of these cases.

SHRI INDRAJIT GUPTA (Alipore) : Did you say free for all or three for all ?

MR. SPEAKER : I can amend it to free for all and three for all, but the time the same for all.

11:05 Hrs.

### PAPERS LAID ON THE TABLE

STATEMENT RE : CERTAIN POINTS RAISED  
ON 21-12-73 ABOUT NOTIFICATION NO.  
G.S.R. 525 DATED 15-12-73.

THE MINISTER OF STATE IN  
THE MINISTRY OF FINANCE (SHRI  
K. R. GANESH) : I beg to lay on  
the Table a statement regarding points  
raised in the House on 21-12-1973  
about laying on the Table of Notification  
Nos. G.S.R. 525(E) and 526 (E) dated  
the 15th December, 1973 issued under  
the Central Excise Rules, 1944. [Placed in  
Library. See No. LT-6123/73.]

SHRI SEZHIAN (Kumbakonam) :  
Sir, I have given notice on this matter.  
Yesterday itself I raised this point  
and the Minister has laid today a  
statement. The members are handicapped;  
the attention of the House  
cannot be drawn to the contents till  
the next session, and only then we can  
raise some points if any point is there.  
This raises a very basic issue for this  
House, because every individual Member  
cannot keep vigil over all the papers  
laid. I think that all the papers do not  
go to the Committee on Subordinate

[Shri Sazhiyan]

Legislation. Therefore, I appeal to you to consider the appointment of a separate committee that could go into all the documents that are placed on the Table of the House, whether in accordance with the provisions of the statute or with the conditions laid down by Parliamentary Committees like the Public Accounts Committee, Estimates Committee and so on.

Therefore, I would appeal to you that some forum should be there to go into such things. Otherwise, all the papers laid on the Table should be made available sufficiently earlier, or immediately after. As it is, I can raise only in the next session any criticism on this paper laid on the Table by Mr. K. R. Ganesh.

MR. SPEAKER : I think we will put it before the Rules Committee. You want the Rules Committee meeting sometime in the beginning of the next session ? We will put everything before the Rules Committee.

STATEMENT RE. SUPPLY OF FERTILIZERS  
TO UTTAR PRADESH

THE MINISTER OF STATE IN THE  
MINISTRY OF PETROLEUM AND  
CHEMICALS (SHRI SHAH NAWAZ  
KHAN) : I beg to lay on the Table :

A statement regarding the supply of fertilizers to Uttar Pradesh and production and requirement of fertilizers. [Placed in Library. See No. LT-6124/73].

SHRI JYOTIRMOY BOSU (Diamond Harbour) : I would like to make a submission for your kind consideration. Why is it that we are forced to raise the issue on the floor of the House ? Because four letters were written through your secretariat and the Minister never responded. It is a very deplorable state of affairs. They want to hide things from this House till such time we come to hammer them, on the floor of the House.

SHRI SHAHNAWAZ KHAN : We have nothing to hide.

श्री मधु लिमये (बांका) : अध्यक्ष महोदय, अगर इस बयान को पढ़ा जाये, तो हम को पता लगेगा कि क्या चुनाव को प्रभावित करने के लिए कोशिश की जा रही है ।

श्री शंकर इलाल सिंह (चतरा) : अध्यक्ष महोदय, उत्तर प्रदेश एक बहुत बड़ा राज्य है और वहाँ उर्वरकों का अभाव है । इस लिए वहाँ भोजना जरूरी है ।

CORRECTION OF ANSWER TO U.S.Q. No. 3163, DATED 3-12-73 RE. CERTAIN INDUSTRIAL TENEMENTS UNDER LAWRENCE ROAD RESIDENTIAL SCHEME BY D.D.A.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA) : I beg to lay on the Table a statement correcting the answer given on the 3rd December, 1973 to Unstarred Question No. 3163 by Shri Jharkhande Rai regarding Pocket C-7 and C-8 of Industrial Tenements under Lawrence Road Residential Scheme by D.D.A.

Statement

I refer to the answer given to part (b) of the Unstarred Question No. 3163 dated 3rd December, 1973 in regard to sale price of flats in Pockets C-7 and C-8 of Lawrence Road Residential Scheme of the D.D.A., and regret to state that a factual error had crept therein.

2. In answer to part (b) of the Question I had *inter alia* stated that the sale price of flats varied from Rs. 12,500/- to Rs. 13,000/-. On a verification I now find that the sale price of flats in question varies from Rs. 12,500/- to Rs. 13,800/-.

3. I request that the answer may kindly be corrected accordingly.

CORRECTION OF ANSWER TO U.S.Q. NO. 4088 DATED 10-12-73 RE. IMPROVEMENT IN ROLE OF CO-OPERATIVE SOCIETIES DURING FIFTH PLAN

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : I beg to lay on the Table a statement correcting the answer given on the 10th December, 1973 to Unstarred Question No. 4088 by Shri Prabhudas Patel regarding improvement in role of cooperative societies during Fifth Plan.